

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).321/2009

GARIB SINGH

Petitioner(s)

VERSUS

VIKAS PARTAP SINGH & ORS.

Respondent(s)

Date: 28/04/2010

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Mushtaq Ahmad, Adv.
Mr. Narender Yadav, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Counsel for the Petitioner is directed to file
affidavit of dasti service in respect of Respondent
No.1.

List the matter on 12.07.2010.

(Ashok Menon)
Registrar

PS